

**Mirage Ceramics Private Limited - Under Liquidation**

**Claim Register as on 15-06-2023 [ LIQUIDATION COMMENCEMENT DATE ]**

**Financial Creditors**

Sr. No.	Claim Receipt Date	Name of Financial Creditors	Amount Claimed ( In Rupees )			Amount Accepted ( In Rupees )			Amount Not Accepted [ Rs. ]	Percentage of share IN SCC	Remarks
			Principal [Rs.]	Interest and Other Charges [Rs. ]	Total [ Rs. ]	Principal [ Rs. ]	Interest and Other Charges [ Rs. ]	Total [ Rs. ]			
1	22-08-2023	ASREC INDIA LIMITED	23,38,99,690.25	17,47,71,580.47	40,86,71,270.72	24,50,16,867.42	11,62,51,544.15	36,12,68,411.57	4,74,02,859.15	0.00%	NOT RELINQUISHED THEIR SECURITY INTEREST U/S 52. HENCE NOT A MEMBER OF SCC.
2	As per CIRP Process [ Insolvency Commencement Date]	SHRI KAMLESH MEHTA	32,29,25,000.00		32,29,25,000.00	32,29,25,000.00		32,29,25,000.00	NIL	44.86%	MEMBER OF SCC
3	As per CIRP Process [ Insolvency Commencement Date]	SPLENDOR SHELTERS PRIVATE LIMITED	7,85,41,120.00		7,85,41,120.00	7,85,41,120.00		7,85,41,120.00	NIL	0.00%	RELATED PARTY. NOT A MEMBER OF SCC.
4	30-08-2023	ANTRIKSH CAPITAL SERVICES PRIVATE LIMITED	92,50,000.00	73,79,388.00	1,66,29,388.00				1,66,29,388.00	0.00%	CLAIM REJECTED. FC MOVED HON. NCLT .
5	30-08-2023	KANTIROY SECURITIES AND FINANCE PRIVATE LIMITED	60,00,000.00	47,53,028.00	1,07,53,028.00	-	-	-	1,07,53,028.00	0.00%	CLAIM REJECTED. FC MOVED HON. NCLT .
<b>Total</b>			<b>65,06,15,810.25</b>	<b>18,69,03,996.47</b>	<b>83,75,19,806.72</b>	<b>64,64,82,987.42</b>	<b>11,62,51,544.15</b>	<b>76,27,34,531.57</b>	<b>7,47,85,275.15</b>	<b>44.86%</b>	

**workmen**

1	As per CIRP Process	GRATUITY AND RETRENCHMENT COMPENSATION [63]	40,14,601.00		40,14,601.00	40,14,601.00		40,14,601.00		0.56%	NOT FORM PART OF LIQUIDATION ESTATE. HAS TO BE PAID FIRST. MEMBER OF SCC
2	As per CIRP Process	PROVIDENT FUND DUES	1,22,33,512.00		1,22,33,512.00	1,22,33,512.00		1,22,33,512.00		1.70%	NOT FORM PART OF LIQUIDATION ESTATE. HAS TO BE PAID FIRST. MEMBER OF SCC
<b>TOTAL</b>			<b>1,62,48,113.00</b>		<b>1,62,48,113.00</b>	<b>1,62,48,113.00</b>		<b>1,62,48,113.00</b>		<b>2.26%</b>	

**Operational Creditors**

Sr. No.	Claim Receipt Date	Name of Operational Creditors	Amount Claimed ( In Rupees )			Amount Accepted ( In Rupees )			Amount Not Accepted	Percentage of share IN SCC	Remarks
			Principal	Interest and Other Charges	Total	Principal	Interest and Other Charges	Total			
1	As per CIRP Process	Synergy Fertchem Private Limited	15,69,429.00		15,69,429.00	15,69,429.00	-	15,69,429.00		0.220%	MEMBER OF SCC
2	As per CIRP Process	STPM Logistics LLP	9,66,802.00		9,66,802.00	9,66,802.00	-	9,66,802.00		0.130%	MEMBER OF SCC
3	As per CIRP Process	Colorobbia Chemicals India Pvt. Ltd.	31,85,640.00		31,85,640.00	31,85,640.00		31,85,640.00		0.440%	MEMBER OF SCC
4	As per CIRP Process	New Mallikjan Roadlines	31,43,738.00		31,43,738.00	31,43,738.00		31,43,738.00		0.440%	MEMBER OF SCC
5	As per CIRP Process	K.G.Mines & Minerals	24,177.00		24,177.00	24,177.00		24,177.00		0.003%	MEMBER OF SCC
6	As per CIRP Process	Gupta Grinding Mills	46,11,594.00		46,11,594.00	46,11,594.00	-	46,11,594.00		0.640%	MEMBER OF SCC
7	As per CIRP Process	Siddhi Vinayak Transport Company	36,34,845.00		36,34,845.00	36,34,845.00	-	36,34,845.00		0.500%	MEMBER OF SCC
8	As per CIRP Process	MAHAVITARAN [ MSEDCL]	72,47,423.00		72,47,423.00	72,47,423.00		72,47,423.00		1.010%	MEMBER OF SCC

9	As per CIRP Process	PROVIDENT FUND - DAMAGES AND INTEREST	1,41,68,600.00		1,41,68,600.00	1,41,68,600.00		1,41,68,600.00		1.970%	MEMBER OF SCC	
		<b>TOTAL</b>	<b>3,85,52,248.00</b>		<b>3,85,52,248.00</b>	<b>3,85,52,248.00</b>		<b>3,85,52,248.00</b>		<b>5.353%</b>		
<b>Operational Creditors [Government Dues]</b>												
10	As per CIRP Process	Commissioner Central Tax-Pune 1, GST COMMISSIONERATE	4,95,29,706.00	-	4,95,29,706.00	4,95,29,706.00	-	4,95,29,706.00	-	6.88%	INVESTIGATION BY THE GST DEPARTMENT IS GOING ON CLAIM AMOUNT IS NOT CRYSTALISED. ACCEPTED AS PER BOOKS. MEMBER OF SCC.	
11	08-07-23	Deputy Commissioner of State Tax-Mumbai [ MVAT-CST	29,26,07,915.00		29,26,07,915.00	29,26,07,915.00		29,26,07,915.00		40.65%	MEMBER OF SCC	
		<b>TOTAL</b>	<b>34,21,37,621.00</b>	<b>-</b>	<b>34,21,37,621.00</b>	<b>34,21,37,621.00</b>	<b>-</b>	<b>34,21,37,621.00</b>	<b>-</b>	<b>47.53%</b>		
<b>Summary</b>												
			Amount Claimed ( In Rupees )			Amount Accepted ( In Rupees )						
Sr. No.	Number of Claims	Type of Creditors	Principal	Interest and Other Charges	Total	Principal	Interest and Other Charges	Total	Amount Not Accepted	Percentage share in SCC		
1	5	Financial Creditors	65,06,15,810.25	18,69,03,996.47	83,75,19,806.72	64,64,82,987.42	11,62,51,544.15	76,27,34,531.57	7,47,85,275.15	44.86%		
2	11	WORKMEN AND PF DUES	1,62,48,113.00	-	1,62,48,113.00	1,62,48,113.00	-	1,62,48,113.00	-	2.26%		
3	64	Operational Creditors	38,06,89,869.00	-	38,06,89,869.00	38,06,89,869.00	-	38,06,89,869.00		52.88%		
	80	<b>Total Claims</b>	<b>1,04,75,53,792.25</b>	<b>18,69,03,996.47</b>	<b>1,23,44,57,788.72</b>	<b>1,04,34,20,969.42</b>	<b>11,62,51,544.15</b>	<b>1,15,96,72,513.57</b>	<b>7,47,85,275.15</b>	<b>100.00%</b>		



**BHASKAR GOPAL SHETTY**  
 LIQUIDATOR  
 MIRAGE CERAMICS PRIVATE LIMITED - IN LIQUIDATION  
 IP REGISTRATION NO.: IBBI/PA-001/IP-P-01285/2018-2019/12003  
 DATE: 15-10-2023  
 PLACE: MUMBAI